Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of the types, quantum and value of fertilizers imported in the country during the last three years and the current year;
(b) whether the Government has taken any steps to reduce and diversify import of fertilisers;
(c) if so, the details thereof and if not, the reasons therefor;
(d) whether the Government has formulated any roadmap to address import dependence and diversification with respect to fertilisers; and
(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF HEALTH & FAMILY WELFARE AND CHEMICALS & FERTILIZERS

(DR. MANSUKH MANDAVIYA)

(a) to (e): A statement is laid on the table of the House.

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STATEMENT REFERRED TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.*127 FOR 10.02.2023 REGARDING “IMPORT OF FERTILIZERS”:

(a): Details of quantum of fertilizers (Urea, DAP, MOP & NPK) imported in the country during the last three years and the current year (upto Jan’23) is as follow:

<table>
<thead>
<tr>
<th>Year</th>
<th>Urea</th>
<th>DAP</th>
<th>MOP</th>
<th>NPK</th>
</tr>
</thead>
<tbody>
<tr>
<td>2019-20</td>
<td>91.23</td>
<td>48.70</td>
<td>36.70</td>
<td>7.46</td>
</tr>
<tr>
<td>2020-21</td>
<td>98.28</td>
<td>48.82</td>
<td>42.27</td>
<td>13.90</td>
</tr>
<tr>
<td>2021-22</td>
<td>91.36</td>
<td>54.62</td>
<td>24.60</td>
<td>11.70</td>
</tr>
<tr>
<td>2022-23 (upto Jan’23)</td>
<td>73.10</td>
<td>58.80</td>
<td>17.36</td>
<td>22.49</td>
</tr>
</tbody>
</table>

The value of imported Urea during the years 2019-20, 2020-21, 2021-22 & 2022-23 (upto Jan’23) is 2302.95, 2580.27, 6041.06 & 4633.31 Million US$ respectively. All P&K fertilizers are subsidized under Nutrient Based Subsidy (NBS) Scheme and are imported under Open General License (OGL) by the companies on commercially viable terms.

(b) to (e): Government has taken the following steps to address import dependence and diversification with respect to fertilizers:

- Six new urea units have been set up under New Investment Policy. These are Panagarh urea unit of Matix Fertilizers and Chemicals Ltd. (Matix); Gadepan-III urea unit of Chambal Fertilizers and Chemicals Ltd. (CFCL); Ramagundam urea unit of Ramagundam Fertilizers and Chemicals Ltd. (RFCL); and 3 urea units namely Gorakhpur, Sindri and Barauni of Hindustan Urvarak & Rasayan Limited (HURL). Each of the unit has the installed urea production capacity of 12.7 Lakh Metric Tonne per annum. These units have together added 76.2 LMT per annum in the existing indigenous urea production capacity of the country increasing the total urea production to 283.74 LMT. Exclusive policy for revival of Talcher unit with 12.7 LMT/ annum capacity is also notified.

- Government notified New Urea Policy (NUP)-2015 with major objective of maximizing indigenous Urea production. This has resulted in additional urea production of 20-25 LMT every year.
• New DAP/NPK fertilizer Plants by Madhya Bharat Agro product Limited Unit-II, and Krishna Phoschem Ltd with 2.4 LMT and 3.3 LMT / annum are given permission.

• Potash Derived from Molasses (PDM) is included under the Nutrient Based Subsidy (NBS) scheme which is indigenously manufactured fertilizer.

• Government has been promoting integrated and balanced nutrient use including bio/organic fertilizers and innovative fertilizers such as nano urea to reduce excess use of chemicals fertilizers.

• Department of Fertilizers signed a term sheet with OQ Trading (Oman) to supply 10 LMT of Urea annually for a period of 3 years (February 2022 – January 2025).

• Companies signed long term agreements and established Joint Ventures abroad for ensuring adequate supply of raw materials. Similarly, exploration of indigenous minerals for phosphatic and potassic fertilizers is given priority.